

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 596/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name	of the Company	City Bank N.A-Vs-Cosm	ic Ferro Alloys Ltd	
Under Section		7 IBC		
SI. No.			Appearing on behalf of	Signature with date

MANJU BHUTERIA, ADV
RISHAV BANERJEE, ADV
VARUN KEDIA, ADV
KUMARDEEP MAJUMDER, ADV

FINANCIAL CREDITOR /APPLICANT 11.01.18

JISHNU CHOWDHURY

SHAUNAK MITRA

PRASANTA NASKAR

For

RESPONDENTS

Kake.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard, Reserved for order.

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(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)